

XV

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**


ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 3rd May, 2018.

No. LJ(A) 77/2000/Pt.I/42 – For the purpose of the Rules for the Administration of Justice and Police in the Garo Hills District, 1937, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to confer the Judicial Magistrate, Dadenggre (Civil) Sub-Division with the powers of the Assistant to Deputy Commissioner, West Garo Hills District and further under rule 16 of the aforesaid rules, invest the officer with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within the Dadenggre (Civil) Sub-Division with effect from the date of joining. However, any appeal from Dadenggre (Civil) Sub-Division will lie with the Court of Additional Deputy Commissioner (District & Sessions Judge) Tura.

This supersedes all earlier notifications issued to this effect under aforesaid provisions within Dadenggre (Civil) Sub-Division, West Garo Hills District.


(W. Khylliep)

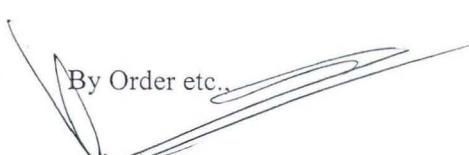
Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/42-A

Dated, Shillong the 24th April, 2018.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate Generals, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification Memo. No. HCM/II/184/2015/709-A dated 05.03.2018.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. District & Sessions Judge, West Garo Hills District, Tura.
8. The Judicial Magistrate 1st Class, Dadenggre (Civil) Sub-Division, West Garo Hills District.
9. The Deputy Commissioner, West Garo Hills District, Tura.
10. Sub-Divisional Officer, Dadenggre (Civil) Sub-Division, Dadenggre.
11. The Director General of Police, Meghalaya, Shillong.
12. The Superintendent of Police, West Garo Hills District, Tura.
13. Government Pleader/Public Prosecutor, West Garo Hills District, Tura.
14. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
15. Treasury Officer, Tura.
16. Home (Police) Department.
17. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
18. Personnel (A) Department.
19. Law (B) Department.
20. Personal file of the officer.
21. DEO, Law Department.
22. Guard file.


By Order etc.,

Secretary to the Government of Meghalaya,
Law Department.